37

Discriminatory treatment to Organised Sector Vis-a-Vis Small Scale Sector

•536. SHRI KRISHAN KANT : SARI J. S. TILAK : SHRI GURMUKH SINOH

MUSAF1R: SHRI A. G. KULKARNI: SHRI KALI MUKHERJEE: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that there has been discrimination in favour of organised sector while xing prices of steel products for the small and large scale secton; and
- (b) whether there i3 any proposal under Government's consideration to equalise the prices of steel, pig iron, coke supplies to the small scale sector as well as large scale sector and if so, by when it will be effective?

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA): (a) and (b) A statement is laid on the Table of the House.

Statement Prices of iron and steel materials supplied to small scale units are higher only in the case of those categories in which supplies from the steel plants have been channeled through the State Small Industries Corporations.

Government have accepted in principle that supplies channeled through the State Small Industries Corporations for this reason should be available to the units at about the same price as the others getting supplies direct. The manner in which this decision can best be implemented is under examination, and decisions will be finalised shortly.

As regards coke, the prices are fixed excolliery and they are the same for all type of USer3.

Workers' participation in Management of Public Sector Undertakings under the Ministry of Steel and Mines

*537. DR. V. B. SINGH:

SHRI R. K. MISHRA . SHRI N. R. CHOUDHURY : SHRI HARSH DEO MALAVIYA: SHRI SARDAR AMJAD ALI : Will the Minister of STEEL AND MINES be pleased to state the steps so far taken regarding workers' participation in management of public undertakings under the Ministry of Steel and Mines ?

THE MINISTER OF STEEL AND MINES (SHRI K.D. MALAVIYA): While no specific steps as such for workers' participation in the management of public sector undertakings under the Ministry of Steel and Mines have been taken, the association of labour with the management of these undertakings is geaecally sought to be achieved through joint consultations with the workers in certain areas like welfare, grievances, safety, production etc. There is also a labour leader on the Boards of Directors o' Coal Mines Authority and of Hindustan Copper Limited.

•538. [Truniferrei to the 22nd August, 1974.]

Scheme lor development of coal mines

- •539. SHRIMATI SUMITRA G. KULKARNI : SHRIMAT! SUSHILA SHAN-KAR ADIVAREKAR : Will the Minister of STEEL AND MINES be pleased to state :
 - (a) whether it is a fact that Government have sanctioned a scheme for the development of coal mines during 1974-75 involving an expenditure of Rs. 225 crores;
 - (b) what are the details of the scheme and the quantum of coal production contemplated thereunder during'the current year; and
 - (c) to what extent it will exceed the coal production during 1972-73 and 1973-74?

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA) : (a) to

(c) The Government have, allowed the Coal Mines Authority Limited to undertake advance action in connection with their Fifth Plan programme involving an expenditure of Rs. 225.24 crores during the period 1974-76 for the purchase of plant and machinery and for the development of infrastructure for the coal mines under their control. This expenditure is related to increasing the overall production by about 46 million tonnes by the end of the Fifth Plan /. e. 1978-79.

State-wise requirement of Steel

•540. SHRI K. P. SINOH DEO : SHRI LOKANATH MISRA :

Will the Minister of STEEL AND MINES | be pleased to state :